

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

RAJYA SABHA

**UNSTARRED QUESTION NO.2022
TO BE ANSWERED ON THURSDAY, THE 05th AUGUST, 2021**

Public Interest Litigations

2022 Shri Neeraj Shekhar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the number of PILs filed during 2018, 2019, 2020 and 2021 till date, High Court-wise and year-wise;
- (b) the details of PILs disposed off out of the above and number of pending PILs as on date, High Court-wise and year-wise; and
- (c) the details of regular cases heard and disposed off during the above period and details of pending regular cases as on date, High Court-wise and year-wise?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

(a) to (c): Information from all the High Courts have been received except High Court of Delhi. A Statement in reply to the question is at **annexure**.

Statement in reply to Rajya Sabha Unstarred Question No. 2022 for Answer on 05.08.2021**raised by Shri Neeraj Shekhar, MP regarding "Public Interest Litigation"**

Sl. No.	Name of the Court	(a) the details of the number of PILs filed during 2018, 2019, 2020 and 2021 till date, High Court-wise and year-wise;			(b) the details of PILs disposed off out of the above and number of pending PILs as on date, High Court-wise and year-wise; and	(c) the details of regular cases heard and disposed off during the above period and details of pending regular cases as on date, High Court-wise and year-wise?											
1.	HON'BLE HIGH COURT OF ALLAHABAD	Year	Institution	Disposal	Disposal have been given in reply of point (a)	It is informed that information of cases heard is not available in computer database. However, details of cases disposed of during the last three years and 2021 till date along with pendency of cases as on 21.07.2021 is as under: <table><tr><td>Year</td><td>Disposal of Regular cases</td></tr><tr><td>2018</td><td>294788</td></tr><tr><td>2019</td><td>315235</td></tr><tr><td>2020</td><td>164207</td></tr><tr><td>2021 (as on 27.07.21)</td><td>104040</td></tr></table> Pendency of regular cases as on 27.07.2021 (In the Allahabad High Court) is 1030867.		Year	Disposal of Regular cases	2018	294788	2019	315235	2020	164207	2021 (as on 27.07.21)	104040
		Year	Disposal of Regular cases														
		2018	294788														
		2019	315235														
		2020	164207														
		2021 (as on 27.07.21)	104040														
2018	3521	2740															
2019	3343	2814															
2020	2812	1877															
2021 (as on 27.07.2021)	1658	1485															
2.	HON'BLE HIGH COURT OF ANDHRA PRADESH (Established on 01.01.2019)	Year	Total No. of cases filed	Institution	Disposal	Year	Disposal of Regular cases										
		2019	187	129	58	2019	23989										
		2020	318	145	173	2020	19103										
		2021 (upto 25.07.2021)	143	62	81	2021 (as on 25.07.21)	15321										

3.	HON'BLE HIGH COURT OF BOMBAY	Year	Institution	Disposed	<table><tr><td>Year</td><td colspan="2">Disposed (Main)</td></tr><tr><td>2018</td><td colspan="2">91463</td></tr><tr><td>2019</td><td colspan="2">92426</td></tr><tr><td>2020</td><td colspan="2">34615</td></tr><tr><td>2021 (till 30th June, 2021)</td><td colspan="2">25565</td></tr></table>			Year	Disposed (Main)		2018	91463		2019	92426		2020	34615		2021 (till 30 th June, 2021)	25565	
		Year	Disposed (Main)																			
		2018	91463																			
		2019	92426																			
		2020	34615																			
		2021 (till 30 th June, 2021)	25565																			
2018	568	360																				
2019	677	557																				
2020	237	193																				
2021	182	83																				
				3,33,338 regular (Main) cases are pending as on 30.06.2021.																		

4.	HON'BLE HIGH COURT OF CALCUTTA	Year	Filed	Disposed	<table><tr><td>Year</td><td>PILs heard and disposed</td></tr><tr><td>2018</td><td>171</td></tr><tr><td>2019</td><td>210</td></tr><tr><td>2020</td><td>75</td></tr><tr><td>2021 (till 29.07.21)</td><td>77</td></tr></table>		Year	PILs heard and disposed	2018	171	2019	210	2020	75	2021 (till 29.07.21)	77
		Year	PILs heard and disposed													
		2018	171													
		2019	210													
		2020	75													
		2021 (till 29.07.21)	77													
2018	311	72														
2019	272	88														
2020	260	84														
2021 (till 29.07.2021)	206	40														
				The number of PILs pending as on 29.07.2021 is 1544.												

5.	HON'BLE HIGH COURT OF CHHATTISGA RH	Year	Filed	Disposed	<table><tr><td>Year</td><td>Total Disposed cases</td></tr><tr><td>2018</td><td>37215</td></tr><tr><td>2019</td><td>39488</td></tr><tr><td>2020</td><td>23678</td></tr><tr><td>2021 (till 25.07.2021)</td><td>16473</td></tr></table>		Year	Total Disposed cases	2018	37215	2019	39488	2020	23678	2021 (till 25.07.2021)	16473
		Year	Total Disposed cases													
		2018	37215													
		2019	39488													
		2020	23678													
		2021 (till 25.07.2021)	16473													
2018	93	86														
2019	114	71														
2020	135	49														
2021 (till 25.07.2021)	84	22														
				Total pending cases as on 25.07.2021 is 77887.												

6.	HON'BLE HIGH COURT OF DELHI	Not received			Not received		
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7.	HON'BLE HIGH COURT OF GAUHATI				<table><tr><td>Year</td><td>Disposed</td><td>Heard</td></tr><tr><td>2018</td><td>23975</td><td>16529</td></tr><tr><td>2019</td><td>25357</td><td>18976</td></tr><tr><td>2020</td><td>14992</td><td>6081</td></tr><tr><td>2021 (till 30.06.2021)</td><td>7993</td><td>3614</td></tr></table>			Year	Disposed	Heard	2018	23975	16529	2019	25357	18976	2020	14992	6081	2021 (till 30.06.2021)	7993	3614
		Year	Disposed	Heard																		
		2018	23975	16529																		
		2019	25357	18976																		
		2020	14992	6081																		
		2021 (till 30.06.2021)	7993	3614																		
Year	Filed	Disposed																				
2018	136	118																				
2019	129	116																				
2020	143	125																				
2021 (till 30.06.2021)	94	80																				

8.	HON'BLE HIGH COURT OF GUJARAT	Year		Filed	Filed and disposed	Year		Filed	Disposed
		2018		249	170	2018		564419	59272
		2019		210	115	2019		656259	64981
		2020		204	131	2020		271916	43338
		2021 (till 25.07.2021)		88	44	2021 (till 25.07.2021)		174445	28791
9.	HON'BLE HIGH COURT OF HIMACHAL PRADESH	Year		Filed	Disposed	Year	Pendency	Institution	Disposal
		2018		154	140	2018	31359	27934	23116
		2019		39	14	2019	36177	46027	27752
		2020		12	6	2020	54452	41909	22203
		2021 (till 30.07.2021)		18	4	2021 (till 30.07.2021)	74158	19126	13341
10.	HON'BLE HIGH COURT OF J & K	Year		Institution	Disposed	Year		Heard & Disposed	Pending
		2018		90	63	2018		14875	64042
		2019		86	46	2019		10223	71693
		2020		109	37	2020		19431	59162
		2021		60	26	2021		9493	54893
11.	HON'BLE HIGH COURT OF JHARKHAND	Year		Filed	Disposal	Year		Disposed	Pendency
		2018		111	214	2018		39822	88932
		2019		160	88	2019		45298	85272
		2020		151	52	2020		28337	88435
		2021 (till 28.07.2021)		31	15	2021 (till 30.06.2021)		18132	86629
12.	HON'BLE HIGH COURT OF KARNATAKA	Year		Filed	Disposed	Year		Disposed	Pending
		2018		441	365	2018		61848	171724
		2019		465	446	2019		153407	96582
		2020		516	386	2020		117916	74099
		2021 (till 30.06.2021)		498	566	2021 (till 30.06.2021)		25790	78813

13.	HON'BLE HIGH COURT OF KERALA	Year	Filing	Disposal	Year	Filed	Disposed	
		2018	318	194	2018	101833	86341	
		2019	259	152	2019	86139	82070	
		2020	250	166	2020	66282	50590	
		2021 (till 29.07.2021)	153	76	2021 (till 30.04.2021)	26561	20302	
					As on 30.04.2021, 218774 cases (Civil- 172418 & Criminal- 46356) are pending in the High Court.			
14.	HON'BLE HIGH COURT OF MADHYA PRADESH	Year	Filed	Disposal	Year	Heard (listed)	Disposed	
		2018	487	584	2018	300733	109765	
		2019	544	448	2019	311937	110626	
		2020	570	367	2020	216469	77032	
		2021 (till 30.06.2021)	373	255	2021 (till 30.06.2021)	125306	45069	
					Pendency of cases as on 30.06.2021 is 397975.			
15.	HON'BLE HIGH COURT OF MADRAS	Year	Filed	Disposed	Year	Institution	Disposal	Pendency
		2018	2365	1478	2018	152609	162081	293004
		2019	2599	1213	2019	158862	179144	272722
		2020	1966	963	2020	102281	105586	269417
		2021 (upto 26.07.2021)	1153	906	2021 (upto 30.06.2021)	61025	65374	265431
16.	HON'BLE HIGH COURT OF MANIPUR	Year	Filed	Disposed	Year	Disposed	Pending	
		2018	69	66	2018	2527	3062	
		2019	53	49	2019	2265	2468	
		2020	51	40	2020	717	2849	
		2021 (till 27.07.2021)	38	06	2021 (till 30.06.2021)	441	3092	

17.	HON'BLE HIGH COURT OF MEGHALAYA	Year	Filed	Disposed	Year	Opening Balance	Instituti on	Disposal	Pendenc y	
		2018	15	13	2018	697	822	737	782	
		2019	20	15	2019	782	983	1008	757	
		2020	13	07	2020	757	765	458	1064	
		2021	09	01	2021 (upto 27.07.21)	1064	297	359	1002	
18.	HON'BLE HIGH COURT OF ODISHA	Year	Filed	Disposed	Year	Filed	Disposed			
		2018	615	747	2018	62566	66734			
		2019	501	1218	2019	81122	93079			
		2020	684	302	2020	83503	61215			
		2021	373	658	2021	49168	46734			
19.	HON'BLE HIGH COURT OF PATNA	Year	Filed	Disposed	Year	Heard and Disposed				
		2018	719	390	2018	117984				
		2019	601	579	2019	117707				
		2020	366	810	2020	51637				
		2021 (till 27.07.2021)	505	376	2021 (till 27.07.2021)	27860				
20.	HON'BLE HIGH COURT OF PUNJAB & HARYANA	Year	Filed	Disposed	Year	Regular cases disposed off				
		2018	269	279	2018	5518				
		2019	275	250	2019	11646				
		2020	206	182	2020	2916				
		2021 (till 30.06.2021)	106	87	2021 (till 30.06.2021)	249				
						<u>Pendency of Regular cases as on 30.06.2021:</u> Division Bench- 6542 Single Bench – 35315				
						There is no option in the Mozilla to find the number of cases heard.				

21.	HON'BLE HIGH COURT OF RAJASTHAN	Year	Filed	Disposed	Year	Institution	Disposed	Pendency	544913
		2018	439	307	2018	125598	102529		
		2019	448	245	2019	200801	172329		
		2020	575	295	2020	142971	84300		
		2021 (till 27.07.2021)	401	243	2021 (till 30.06.2021)	78115	51701		
22.	HON'BLE HIGH COURT OF SIKKIM	Year	Instituted	Disposed	Year	Disposed	Pending		
		2018	14	15	2018	150	252		
		2019	15	13	2019	223	234		
		2020	10	06	2020	136	239		
		2021	05	08	2021 (as on 27.07.2021)	26	217		
23.	HON'BLE HIGH COURT OF TELANGANA	Year	Filed	Disposed	Year	Heard	Disposed	Pending	
		2018	385	149	2018	230372	69582	354833	
		2019	202	84	2019	96423	35202	198476	
		2020	316	60	2020	65041	22743	223064	
		2021 (till 29.07.2021)	79	163	2021 (till 29.07.2021)	128724	20536	230329	
24.	HON'BLE HIGH COURT OF TRIPURA	Year	Institution	Disposed	Year	Institution	Disposal	Pendency	
		2018	09	09	2018	2619	2401	2977	
		2019	24	27	2019	3259	3650	1586	
		2020	12	10	2020	2191	2434	2343	
		2021 (till 30.06.2021)	08	09	2021 (till 30.06.2021)	1023	1921	1445	
25.	HON'BLE HIGH COURT OF UTTARAKHAN D	Year	Filed	Disposed	Year	Institution	Disposal	Pendency	
		2018	245	188	2018	23020	18993	34049	
		2019	221	111	2019	23192	21834	35407	
		2020	226	100	2020	16012	13496	37923	
		2021 (till 30.06.2021)	100	12	2021 (till 30.06.2021)	7692	5642	39986	